1	2	3	4	5
Maharashtra	State	Koradi TPS	1040	45.3
Tamil Nadu	State	Ennore TPS	450	31.7
Bihar	Central	Muzaffarpur TPS	220	18 . 5
	State	Barauni TPS	310	5 . 3
DVC	Central	Durgapur TPS	340	48.8
Jharkhand	State	Patratu TPS	770	5.1
West Bengal	Pvt.	Chinakuri TPS	30	38.2
	Pvt. Utility	New Cossipore TPS	160	23.6
	State	Bandel TPS	450	49.3
		D.P.L.TPS	690	24.6
		Santaldih TPS	980	32.5

Increase in power tariffs in the capital

2914. SHRIMATI SHOBHANA BHARTIA: SHRI N.K. SINGH:

Will the Minister of POWER be pleased to state:

- (a) whether Government has addressed the issue of conflict between the Resident Welfare Associations (RWAs) and the distribution companies in the capital whereby the former has claimed fudging of accounts by these companies to justify revisions to higher pricing; and
 - (b) if so, the reasons for increased tariffs proposed to be implemented soon?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) Electricity Tariff is determined by the Appropriate Commission as per the Sections 61 to 64 of the Electricity Act, 2003. Delhi Electricity Regulatory Commission (DERC) is the Appropriate Commission in this case. Procedure for determination of tariff has been prescribed in the Section 64 of the Act. Section 64(2) of the Act provides that all suggestions and objections received from the public will be considered by the Appropriate Commission while issuing the tariff order.

DERC has informed that the Commission considers the tariff petitions submitted by the respective distribution utilities, information available from the audited accounts, in particular the cash flows available to meet the various heads of expenditure, comments received from stakeholders during Public Hearings conducted by the Commission etc. besides various other

factors *viz.* power purchase requirement, expected revenue from sales, AT&C loss levels, operation and maintenance expenditure, return on capital employed, depreciation etc. while determining electricity tariff for different categories of consumers.

Fund raising by REC and PFC

2915. SHRI B.S. GNANADESIKAN: Will the Minister of POWER be pleased to state:

- (a) whether the Rural Electrification Corporation (REC) and the Power Finance Corporation (PFC) have decided to raise 1 billion dollars each from external commercial borrowings to finance Ultra Mega Power Projects and have sought Government's approval;
- (b) whether these corporations have also requested for exemption of customs duty on construction equipments used in power projects; and
 - (c) if so, the details thereof and Government's decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (c) PFC has approached RBI for in-principle approval of US\$ 1 billion to set up a Medium Term Notes (MTN) programme for raising ECBs. The proceeds of the ECB would be utilized for funding the power projects including Ultra Mega Power Projects financed by PFC.

REC intend to mobilize more than US\$ 1 billion from ECBs during the current financial year *i.e.* 2011-12. The money will be utilized to fund infrastructure projects in the power sector. REC has since received approval for raising US\$ 750 million through ECB.

No proposals have been received from PFC and REC for exemption of custom duty on construction equipment using power projects

Effect of short-supply of coal on power generation

2916. SHRI D. RAJA: SHRI R.C. SINGH:

Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that ambitious capacity addition targets in the power sector during the Twelfth Five Year Plan is not likely to be met due to acute shortage of coal;
- (b) if so, what is the proposed additional power generation capacity during the Plan and the estimated requirement of coal to achieve this target; and
- (c) the measures proposed to be taken to ensure adequate supply of coal for the new and upcoming projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): has not yet been firmed up by the Planning Commission. However, Planning Commission has set up